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- (b) if so, the details in this regard and the probable changes contemplated by Government; and
  - (c) by when the new aviation policy will be framed?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (c) To have a sustainable orderly growth of the aviation sector, the ministry has felt the need to spell out a long term Civil Aviation Policy. Accordingly on 22.12.2011, a Committee has been constituted under the Chairmanship of Secretary, Civil Aviation to formulate a Civil Aviation Policy so as to provide a road map for development. Government has identified focus areas and a consultation paper has been placed on the website of the Ministry (www.civilaviation.nic.in) inviting comments from all stakeholders. The comments received from various organization are under examination.

## Foreign airlines investment in Airlines in India

2956. SHRI RAJKUMAR DHOOT: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that foreign airlines are not coming forward for investment in Airlines in India due to high tax regime in particular on ATF, Airport use and other taxes;
  - (b) if so, the details thereof; and
  - (c) the remedial measures Government propose to take in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (c) At present no foreign airlines are allowed to participate in the equity of domestic carriers. The proposal to allow investment by foreign airlines in the domestic carriers is under examination of the Department of Industrial Policy and Promotion (DIPP).

## Profitability of Air India

2957. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Government has decided to infuse into Air India a sum of Rs. 30,000 crore till 2020;
- (b) whether it is a fact that many steps have been proposed to improve the profitability of Air India;
  - (c) if so, the details thereof;